

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4611
ANSWERED ON:18.12.2002
TELEPHONE CONNECTIONS
DINESH CHANDRA YADAV

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the criteria fixed for providing telephone connections on the recommendation of Member of Parliament;
- (b) whether the Government have reviewed the criteria in respect of Saharsa, Madhepura and Supoul district of Bihar;
- (c) if so, the details thereof; and
- (d) the action taken for violation of criteria by officers for not sanctioning telephone connections?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRIMATI S MAHAJAN)

- (a) As per the existing criteria, telephone connections on the recommendations of Members of Parliament are required to be provided within 30 (thirty) days from the date of sanction, subject to technical feasibility.
- (b) & (c) Provisioning of telephone connections on the recommendations of the Hon'ble MPs is monitored by Government as well as field units. All the 44 recommendations for out of turn telephone connections in Saharsa, Madhepura and Supoul districts of Bihar in the year 2002 received till date, have been sanctioned. Out of these, twenty five telephones have already been provided. Telephone connections have been offered to the remaining nineteen applicants on WLL and they will be provided on WLL as soon as acceptance is received from them.
- (d) Information is being collected and will be laid on the Table of the House.